

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.941/2018**

**New Delhi, this the 13<sup>th</sup> day of November, 2019**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Namrata Rai  
Income Tax Officer at Gurgaon  
W/o Sri Anup Kumar Rai  
Aged about 40 years  
R/o Second Floor, 40 C  
Gautam Nagar, New Delhi.
2. Ram Kishan Singh  
Income Tax Officer at Faridabad  
S/o Sri Prem Chand  
Aged about 40 years  
R/o House No.749, Adarsh Nagar, Malerna Road  
Ballabgarh, Faridabad.
3. Ganesh Lal Meena  
Senior Assistant Director on Deputation at SFIO  
Delhi  
S/o Sri Sukhram Meena  
Aged about 42 years  
R/o A6, Staff Quarters, Kamla Nehru College  
New Delhi.
4. Harvinder Pal Singh  
Income Tax Officer at Gobindgarh, Fatehgarh  
S/o Sri Surjit Singh  
Aged about 43 years  
R/o House No.127-128, Phase-1, A-Block  
Maidangarhi Road, Chatterpur Enclave  
New Delhi.
5. Pawan Kumar  
Income Tax Officer at Gurgaon  
S/o Sri Tulsi Ram  
Aged about 39 years  
R/o M-68, Second Floor, Blossoms-2  
Mayfield garden, Gurgaon.

6. **Vikas Sood**  
 Income Tax Officer at Ludhiana  
 S/o Dr. V.K.Sood  
 Aged about 45 years  
 R/o 751, Dream Lane, Haibowal Kalan  
 Ludhiana. .... Applicant  
 (By Advocate:None)

VERSUS

1. Union of India  
 Through its Secretary  
 Ministry of Finance, Department of Revenue  
 Govt. of India, North Block  
 New Delhi – 110 001.
2. Central Board of Direct Taxes  
 Through its Chairman  
 Ministry of Finance, Department of Revenue  
 Govt. of India, North Block  
 New Delhi – 110 001.
3. Principal Chief Commissioner of Income (NWR) Tax  
 Chandigarh  
 Aayakar Bhawan, Sector 17E  
 Chandigarh.
4. Ram Datt Sharma (at Sr. No.853 in  
 the impugned Sr. List)  
 O/o Principal Commissioner of Income Tax  
 Faridabad, Haryana.
5. S.C. Kumar (at Sr. No.751 in the impugned Sr. List)  
 O/o Principal Commissioner of Income Tax  
 Rohtak.
6. V.K.Sharma (at Sr. No.791 in the impugned Sr. List)  
 O/o Chief Commissioner of Income Tax  
 Shimla. .... Respondents.

(By Advocate: None)

**ORDER (ORAL)****By Hon'ble Mr. Pradeep Kumar, Member (A)**

In the hearing of 08.07.2019 proxy counsel appeared for the applicant and prayed for time which was listed on 13.11.2019 as a last chance. Even on date there was no representation by the applicant. It appears that the applicant has lost interest to pursue this matter. The OA is dismissed in default.

**(Pradeep Kumar)  
Member (A)**

**(Justice Vijay Lakshmi)  
Member (J)**

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